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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/B B/ 2018	For hearing	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

1. SETHULAKSHMI K.K.

9744344173.

PETITIONER.



RESPONDENT/s :

ORDER

Heard Ms. Sethulakshmi K.K., learned counsel for the Petitioner. Post the case on 20.08.2018.


Member (T)

Prema Murray - Steno


Member (J)